

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3183  
ANSWERED ON:15.04.2008  
REPLACEMENT OF DISEMBARCATION AND EMBARCATION CARDS  
Kharventhan Shri Salarapatty Kuppusamy

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to replace the existing disembarcation and embarkation cards with new ones;
- (b) if so, the details alongwith its features thereof; and
- (c) the time by when the new cards are likely to be introduced?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI SRIPRAKASH JAISWAL)

(a): The Registration of Foreigners (Amendment) Rules, 2008 amending the Registration of Foreigners Rules, 1992 were published in the Gazette of India, Extraordinary vide number GSR 237 (E) dated 28.3.2008. As per this Notification, entries in the Arrival and Departure Cards for passengers under Form D have been modified.

(b): As per this Notification, the following additional fields of information have been included in the existing Arrival Card for passengers:

- i) Country of residence;
- ii) NR/PIO/OCI (Non-Resident Indian/Person of Indian Origin/Overseas Citizen of India) status;
- iii) PIO/OCI card number, if any;
- iv) whether the passport carries an ECR (Emigration Check Required) stamp;
- v) whether employed overseas and if so, reasons for return;
- vi) type of visa; and
- vii) expected date of departure.

Similarly, in the existing Departure Card for passengers, the following additional fields have been included:

- i) Country of residence;
- ii) NR/PIO/OCI status;
- iii) PIO/OCI card number, if any;
- iv) whether the passport carries an ECR stamps; and
- v) purpose of visit.

(c): The modified Arrival/Departure cards are proposed to be introduced from 1st June, 2008.